

| SI. No. | State | 2012-13 | 2013-14 | 2014-15 |
|---------|-------------------|---------|---------|---------|
| 7. | Jammu and Kashmir | 132 | 469 | 0 |
| 8. | Jharkhand | 4003 | 1028 | 2989 |
| 9. | Karnataka | 758 | 2391 | 2120 |
| 10. | Madhya Pradesh | 7116 | 8323 | 7879 |
| 11. | Maharashtra | 4954 | 5614 | 2865 |
| 12. | Odisha | 10309 | 6114 | 19415 |
| 13. | Punjab | 0 | 957 | 290 |
| 14. | Rajasthan | 4155 | 3585 | 3132 |
| 15. | Tamil Nadu | 3671 | 3436 | 3391 |
| 16. | Telangana | - | - | 2379 |
| 17. | Uttar Pradesh | 10616 | 7310 | 10627 |
| 18. | West Bengal | 3117 | 6254 | 14228 |
| 19. | Uttarakhand | - | - | 0 |
| 20. | Nagaland | - | - | 436 |
| TOTAL | | 72976 | 64050 | 97833 |

As per data received from NCLP District Project Societies in States.

* Including figures of Telangana for the year 2012-13 and 2013-14.

National child labour programme

689. SHRI K. RAHMAN KHAN : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

(a) the details of the implementation of the National Child Labour Programme (NCLP) during last year and the current year;

(b) whether such welfare schemes are provided to the children working in unorganized sector;

(c) if so, the names and details of such schemes;

(d) if not, the reasons therefor; and

(e) the steps and measures proposed to be taken by Government to provide welfare programmes for the child labourers in the unorganized sectors?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) The implementation of National Child Labour Project (NCLP) Scheme has been approved for 270 districts in 21 States. More than ₹ 102 crore has been released to the District Project Societies during 2014-15 and ₹ 250 crore has been earmarked for the Scheme for 2015-16.

(b) to (e) Government is implementing NCLP Scheme and Grant-in-Aid (GIA) Scheme which seek educational rehabilitation of children working in occupations/processes prohibited under Child Labour (Prohibition and Regulation) Act 1986. The scheme also covers un-organized sectors. Under the NCLP Scheme, the entire implementation is done by District Project Society (a registered society) under the Chairmanship of the District Magistrate / Collector / Dy. Commissioner of the District. Grant-in-Aid (GIA) Scheme is being implemented in those districts where NCLP Scheme is not in operation. Under the GIA Scheme, funds are directly released to the Non-Governmental Organizations/ Voluntary Organizations.

Staple food allocation for tea plantation workers in West Bengal

690. SHRI VIVEK GUPTA : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

(a) whether Government proposes to give special assistance to West Bengal to support its endeavour in providing subsidized staple foodgrains to tea plantation workers and their dependents;

(b) if so, the year-wise details of the amount to be sanctioned or disbursed to West Bengal, the number of tea garden worker beneficiaries and the amount released as subsidy since 2011 to 2015;

(c) whether there have been any shortage complaint or report by tea garden workers' union regarding non-availability of subsidized foodgrains; and

(d) if so, how Government plans to tackle this situation?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) to (d) Ministry of Commerce and Industry/Tea Board has reported that there is no proposal to give special assistance to West Bengal. Further, the Ministry of Labour and Employment has not received any shortage complaint or report or non-availability of subsidized foodgrains either from the tea garden workers' union or the Government of West Bengal.